

DIVISION BENCH

ITEM NO.9

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.262/2024 IN CP (IB) No.106/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S INDUSTRIAL YARNS & THREADS (INDIA) PVT. LTD. (THROUGH ANIL KUMAR, LIQUIDATOR)
UNDER SECTION	59(7) IBC R/W REG. 38 IBBI

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anil Kumar, PCS

: *For the Petitioner/ Applicant*

ORDER

- At the request made by the Ld. Counsel representing the petitioner, the matter is for 4th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

17th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*